UNSTARRED QUESTION NO:1371
ANSWERED ON:05.03.2013
IMPLEMENTATION OF CCTNS
Gawali Patil Smt. Bhavana Pundlikrao ;Joshi Shri Pralhad Venkatesh;Majhi Shri Pradeep Kumar;Mithlesh Shri ;Patel Shri Kishanbhai
Vestabhai;Ray Shri Rudramadhab ;Singla Shri Vijay Inder;Sukur Shri Jadhav Baliram

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the aims and objectives of the Crime and Criminal Tracking Network and Systems (CCTNS) project along with the funds allocated
for the purpose so far, State-wise;

(b) whether a citizen portal is also being envisaged under the said project;

(c) if so, the details thereof;

(d) whether the Government has any proposal to involve in this regard; and

(e) if so, the details thereof along with steps taken by the Government for effective implementation of CCTNS in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) The aims and objectives of the CCTNS project are as follows:

Crime and Criminal Tracking Network & Systems (CCTNS) aims at creating a comprehensive and integrated system for enhancing
the efficiency and effectiveness of policing at the Police Station level through adoption of principles of e-Governance, and creation of
a nationwide networked infrastructure for evolution of IT-enabled state-of-the-art tracking system around "investigation of crime and
detection of criminals" in the real time, which is a critical requirement in the context of the present day internal security scenario.

The objectives of the CCTNS Project are:

i. Provide Enhanced Tools for Investigation, Crime Prevention, Law & Order Maintenance

ii. Increase Operational Efficiency by reduction in manual processes

iii. Create platforms at State and Central levels for sharing crime and criminal information

iv. Improved service delivery to the public/ citizen/ stakeholders

Out of the total outlay of the project of Rs. 2000 crores, the status of funds allocated for the implementation of CCTNS project to the
States/ UTs as on date is as follows:

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S.No.  States     Total Funds Released
       (Rs.In lakhs) till date
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S.No.	States	Total Funds Released (Rs. In lakhs) till date
1	Andaman & Nicobar Islands	164.91
2	Andhra Pradesh	3896.58
3	Arunachal Pradesh	383.14

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4   Assam      1172.68


5   Bihar      2584.57


6   Chandigarh    162.66


7   Chhattisgarh   1297.35


8   Dadra and Nagar Haveli  151.32


9   Daman & Diu    146.37


10   Delhi     734.34


11   Goa     320.69


12   Gujarat     1575.33


13   Haryana     1074.51


14   Himachal Pradesh   698.46


15   Jammu & Kashmir    963.35


16   Jharkhand    2334.67


17   Karnataka    1587.51
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18 Kerala   1621.59

19 Lakshadweep   206.09

20 Madhya Pradesh   2713.47

21 Maharashtra   2639.38

22 Manipur   578.13

23 Meghalaya   370.44

24 Mizoram   454.49

25 Nagaland   486.45

26 Odisha   1678.36

27 Puducherry   219.23

28 Punjab   864.16

29 Rajasthan   2046.47

30 Sikkim   224.82

31 Tamil Nadu   3999.68

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32  Tripura    357.48



33  Uttar Pradesh   3119.09



34  Uttarakhand    455.2



35  West Bengal    1575.55



   Total funds released   42858.52
   to States/UTs
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(b) & (c) Yes. The Citizen Portal Service shall enable Citizens to register and track the progress of their General Service Petitions and Citizen Services online. The portal will:

i. Allow user (citizens) to access Citizens' Services portal via the internet.

ii. Allow users (citizens/petitioners) to search for their request on the basis of Service Request number or petitioner details.

iii. Shall display petition/service request details and status on the screen based on the user search.

iv. Shall allow users to save the status as a PDF file and/or print the status and

v. Shall allow the users to provide comments and feedback on online services.

(d) to (e): Yes. The National Crime Records Bureau is the nodal project implementation agency for review, monitoring and coordination of the project under the overall guidance of Ministry of Home Affairs. There are other stakeholders which are instrumental for successful implementation of the project that includes BSNL (Networking Agency) which is a Public Sector Enterprise, wholly owned by Department of Telecom, Ministry of Communications & IT, Government of India, Central/ State Project Management Units, Software Development Agency and System Integrators at States/ UTs.